## CP NO. 66/2016

M/s Hind Inn and Hotels Ltd.

...Petitioner.

Present: Ms. Riya Bansal, Advocate for petitioner.

Ms. Eshna Kumar, Advocates for depositors at Sr. No 87 of Annexure IX.

Mr. Alok Kumar Jain and Mr. Sandeep Saini, Advocates for depositors at Sr. No 75, 76, 111, 208 and 270 of Annexure IX. Mr.Manjit Singh Bhatia, depositor in person at Sr. No. 251 of Annexure IX.

Ms. Surinder Kaur, depositor in person at Sr. No. 253 of Anne- IX. Ms. Surinder Talwar, depositor in person at Sr. No. 179 of Annexure IX.

Ms. Renu Agnihotri, depositor in person at Sr. No. 305, 313 and 502 of Annexure IX.

Ms. Namrata Sharma, depositor in person at Sr. No. 630 of Annexure IX.

Mr. Sanjay Kalia, depositor in person at Sr. No. 631 of Annex-IX. Ms. Rajni Sharma, depositor in person at Sr. No. 171 of Annex-IX. Ms. Krishanjit Kaur, depositor in person at Sr. No. 72, 177, 70, 326, 331, 339, 317 and 318 of Annexure IX.

Mr. Harmeet Singh, depositor in person at Sr. No.323 of Anne- IX. Ms. Shashi Soni, depositor in person at Sr. No. 71, 77, 78, 255 and 298 of Annexure IX.

Mr. Samir Aggarwal, depositor in person and for Ms. Savita Aggarwal at Sr.No.269, 466, 483, 402, 393, 392, 474, 487, 494, 467, 341, 327, 112,100,150 and 151 of Annexure IX.

Mr. Sarjeevan Kumar Chopra, depositor in person and for his wife and son Ms. Monika Chopra and Mr. Vivek Chopra, respectively, depositor at Sr. No.266,274,265,272 & 273 of Annexure IX.

Mr. Arun Garg for Ms. Anu Singla and Mr. Vivek Singla, depositor at Sr. No.81 & 88 of Annexure IX.

Learned counsel for petitioner submits that she would be filing rejoinder/reply to the objections filed by some of the depositors, today in the registry. Let the needful be done during the course of the day with copy to the opposite party. Matter is now

a sepa

adjourned for arguments to 17.01.2017. To be listed along with CP

No.65/Chd/2016.

(R P Nagrath) Member (Judicial)

Deepa Krishan)
Member (Technical)

December 20, 2016